

DIVISION BENCH  
COURT - I

**P-112**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/223(KB)2022  
IA(I.B.C)/870(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS SUDHA KHANDELWAL
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physically)**

For Financial Creditor

Mr. Debashish Chakraborti, Adv.  
Mr. Snehasish Chakraborty, Adv.

For the Personal Guarantor

Mr. Amandeep Singh, Adv.

For RP

Mr. Siddharth Makkar, Adv.

**ORDER**

1. Ld. Counsel for the parties present.

IA(I.B.C)/870(KB)2024

- Ld. Counsel appearing for RP seeks three days time to file hardcopy of this IA with the Registry. Time is allowed.
- Post the matter thereafter for arguments on **21.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**